

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 07.

C.P. (IB)/1060(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **07.02.2024**

NAME OF THE PARTIES : **Encore Asset Reconstruction**  
**Company private Limited**

**Vs**

**Tirupati Polyplast Irrigation Systems Private Limited**

**For FC** : Adv. B. Gopalakrishnan a/w Nilesh S. Ghadge

**For CD** : Adv. Shilpa G. Talhar

**IBC under Sec. 7**

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**ORDER**

At the joint request of both sides, list this matter on **26.02.2024 for hearing.**

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//